

Annexure-7

Name of the corporate debtor: Tork Motors Private Limited; Date of commencement of CIRP: 31 October 2025;

List of creditors as on: 27 June 2026

List of operational creditors (Government dues)

									(Amount in ₹)			
Sl. No.	Details of claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if Applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1	Regional Office 2,	06-May-2026 and 13-May-	19,670,979.00	5,303,594.00	Operational	NIL	NIL	NIL	NIL	0	14,367,385.00	Details of PF payment
2	Deputy Commissioner of state tax,	05-Jan-2026	37,363,710.00	3,423,882.44	Operational	NIL	NIL	NIL	NIL	33,939,827.56		Details of response to SCN required
3	E.S.I Corporation Sub-Regional Office Pune 411037	05-Dec-2025	718,872.00	486,024.00	Operational	NIL	NIL	NIL	NIL	0	232,848.00	
	TOTAL		57,753,561.00	9,213,500.44						33939827.56	14,600,233.00	

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